**Name of the Corporate Debtor: Hyper HR Nucleus Solutions Private Limited**
**Date of commencement of CIRP: August 10, 2022 (Order received on 26/08/2022)**
**List of creditors for claims received up till September 16, 2022**

**List of operational creditors (Government dues)**

**(Amount in ₹)**

| SI. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | EPFO, Regional Provident Fund Commissioner | Ministry of Labour and Employment, GoI | 09/09/2022 | 19,96,686.00 | 19,96,686.00 | Provident Fund & Allied dues | No | 89% | 0 | 0 | 0 | 0 | - |
| **Total** | | | | **19,96,686.00** | **19,96,686.00** | | | | | | | | |

Gyanesh war Sahai

Digitally signed by Gyaneshwar Sahai
DN: c=IN, o=Personal, title=8145, pseudonym=f79a2eda902f514de06e7241e0b7d80b0eaaca0c6b7fb4ed1e177f870cb41e8b, postalCode=121004, st=Haryana, serialNumber=b4077c24bba3ffbf1e61df8e730aff6a83902f923bb980e577da6d22800ce8529, cn=Gyaneshwar Sahai
Date: 2022.09.29 17:51:49 +05'30'